

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:238
ANSWERED ON:24.02.2010
HERITAGE SITES IN JAMMU AND KASHMIR
Khan Shri Hassan

Will the Minister of CULTURE be pleased to state:

- (a) whether a large number of unprotected heritage sites are vanishing in Ladakh Region of Jammu and Kashmir State;
- (b) if so the details of such heritage sites; and
- (c) the steps taken by Government to protect such heritage sites in Jammu and Kashmir?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS(SHRI V. NARAYANASAMY)

(a)to(c) Archaeological Survey of India (ASI) is responsible for those monuments which have been declared as of national importance under the Ancient Monuments and Archaeological Sites and Remains Act 1958 and there are 13 such monuments under the jurisdiction of ASI in Ladakh Region of Jammu and Kashmir State. In addition to this, a number of Buddhist monasteries, including stupas, cave, temples, sites and rock carvings and engravings had been identified in Leh, Nobra and Zaskar regions of archaeological and artistic importance. The Archaeological Survey of India has no information on vanishing of unprotected sites in Ladakh region. The conservation, preservation, and maintenance of monuments declared as of national importance by way of structural repairs are undertaken on need basis as per the established archaeological norms.